

Annexure-8

Name of the corporate debtor: HIGHLAND AUTOMOBILES PRIVATE LIMITED ; Date of commencement of CIRP: 15.02.2024 List of creditors as on: 18.09.2024

In accordance with Section 25(2) (e) , IBC ,2016

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

| S.No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|-------|---|---------------------------|---------------------|------------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed (₹) | Amount of claim admitted (₹) | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Amarjeet Singh & Co. (Prop.) Chartered Accountants | 08.05.2024 | 555,000.00 | 480,000.00 | Unsecured | - | - | No | - | - | - | 75,000.00 | - | - |
| 2 | A.E.E. Sub Division 1, Electrical division – 2, Jammu Power Distribution Corporation Limited, Jammu | 02.09.2024 | 1,905,669.00 | 1,733,690.27 | Unsecured | - | - | No | - | - | - | 171,978.73 | - | - |
| | Total | | 2,460,669.00 | 2,213,690.27 | | - | - | | - | - | - | 246,978.73 | - | - |

